

(b) how does this compare with the journey allowances of Officers who are commissioned?

The Deputy Minister of Defence (Sardar Majithia): (a) The rate has been increased from Rs 2 to Rs 225 nP with effect from the 1st April, 1957

(b) Commissioned Officers are not entitled to any incidental charges for journeys while proceeding on or returning from leave, but they receive incidental charges at the rate of one anna per mile while travelling on temporary duty and annas four per mile while travelling on permanent duty. Under certain circumstances, however, when they travel on warrant, e.g. when proceeding to field service areas or accompanying bodies of troops they are entitled to a daily allowance at the rate of Rs 10 per day for the journey period and no other incidental charge is paid to them

Hindustan Steel Ltd

618 Shri P G Deb: Will the Minister of Steel, Mines and Fuel be pleased to lay on the Table the annual report of the Hindustan Steel Ltd at Rourkela and the Audit Report on the accounts of the factory for the year 1955-56?

The Minister of Mines and Oil (Shri K. D. Malaviya): A copy each of the documents in question has already been laid on the Table of Lok Sabha

यूनेस्को सम्मेलन

६१९ श्री कृष्ण व राय क्या शिक्षा और वैज्ञानिक शोधका मंत्री यह बताने की कृपा करेंगे कि नई दिल्ली में हुये यूनेस्को सम्मेलन पर केन्द्रीय सरकार का कुल कितना खर्चा हुआ ?

शिक्षा और वैज्ञानिक शोधका मंत्रालय में राज्यमंत्री (डा० बी० जी० धीमाजी) १४.७ लाख ६० ।

Trainees under Colombo Plan

620. Shri D. C. Sharma: Will the Minister of Finance be pleased to state

(a) how many foreigners have come to India for specialised training in various institutions under the Colombo Plan during the year 1957 so far, and

(b) the names of the institutions to which they have been admitted?

The Minister of Finance (Shri T. T. Krishnamachari): (a) 55 foreigners including 15 Commonwealth Citizens have come to India for specialised training in various institutions under the Colombo Plan during the period from the 1st January to 31st July, 1957

(b) A statement showing the required information is laid on the Table of Lok Sabha [See Appendix III, annexure No 11]

Rehabilitation of Ex-Servicemen

621 Shri D C. Sharma Will the Minister of Defence be pleased to state

(a) the amount spent on the rehabilitation of ex-soldiers from the Punjab State for the year 1956-57, and

(b) the ratio in which this expenditure was met by the Centre and the State of Punjab?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b) The information is being collected and will be laid on the Table of Lok Sabha

Geological and Mineralogical Investigations in Punjab

622. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state the total estimated amount to be spent by Government on Geological and Mineralogical investigations in Punjab during the Second Five Year Plan?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): Separate estimates are not